

DIVISION BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/579(KB)2017  
IA(I.B.C)/1257(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>ABHISHEK STOCK BROKING SERVICES PVT. LTD. VS SHREE GANESH JEWELLERY HOUSE LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances via video conference/physically**

Ms. Shreya Chowdhary, Adv. ] For the Applicant

Mr. Siddhartha Roy, Adv. ] For the Liquidator

**ORDER**

1. Ld. Counsel for the Applicant present. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1257(KB)2024**
  - i. Hard copy of the application is not available.
  - ii. Let the same be filed with the Registry.
3. Post this matter on **05/07/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**